

ACT No. XVII OF 1922.

[PASSED BY THE INDIAN LEGISLATURE.]

(Received the assent of the Governor General on the 30th
September, 1922.)

An Act further to amend the Indian Museum Act, 1910.

X of 1910. **W**HEREAS it is expedient further to amend the
Indian Museum Act, 1910 ; It is hereby enacted
as follows :—

1. This Act may be called the Indian Museum Short title.
(Amendment) Act, 1922.

X of 1910. 2. In clause (a) of sub-section (1) of section 2 of Amendment
of section 2,
Act X of 1910.
the Indian Museum Act, 1910,—

- (a) for the word “ six ” the word “ seven ” shall
be substituted ;
- (b) for sub-clause (iv) the following sub-clause
shall be substituted, namely :—
“ (iv) the Director, Zoological Survey of
India ; ” and
- (c) the word “ and ” at the end of sub-clause (v)
shall be omitted ; sub-clause (vi) shall be
re-numbered sub-clause (vii) ; and after
sub-clause (v) the following sub-clause
shall be inserted, namely :—
“ (vi) the Superintendent, Archæological
Section of the Museum ; and ”

[Price one anna.]